

TO

TO BE PUBLISHED IN PART II, SECTION 3(ii) OF THE GAZETTE OF INDIA.

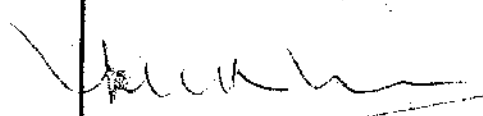
Government of India
Ministry of Finance
(Department of Revenue)

.....
New Delhi, the 16-12-86

CORRIGENDUM
INCOME TAX.

No. 7049 (F.No.398/36/85-IT(B):

The name "Shri K.P. Kosambia" appearing in the Notification No.6879 (F.No.398/36/85-IT(B)) dated 22-8-1986 may be read as "Shri K.B. Kosambia".


(B.E. Alexander)

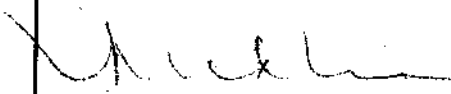
Under Secretary to the Govt. of India.

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy forwarded to:-

1. All Directors of Inspection including DOMS, New Delhi.
2. All Director, IRS(DT) Staff College, Nagpur.
3. The C&AG of India, New Delhi.
4. The Accountant General, Govt. of Maharashtra, Bombay
5. The Chief Secretary, Govt. of Maharashtra, Bombay.
6. The Joint Secretary and Legal Adviser, Ministry of Law and Justice, Department of Legal Affairs, New Delhi.
7. The Commissioner of Income-tax (Recovery), Bombay.
8. IAC, Inspection Division, CBDT, Vikas Bhawan, New Delhi.
9. Central Cell - DI(RS&PR), New Delhi (2 copies) for issue and distribution.
10. Hindi Section, Deptt. of Revenue.
11. Guard file.


(B.E. Alexander)

Under Secretary to the Govt. of India.

TO

TO BE PUBLISHED IN PART II, SECTION 3(11) OF THE GAZETTE OF INDIA.

Government of India
Ministry of Finance
(Department of Revenue)

.....

New Delhi, the 16.12.86

CORRIGENDUM
INCOME TAX.

No. 7649 (F.No.398/36/85-IT(B):

The name Shri K.P. Kosambia" appearing in the Notification No.6879 ~~(F.No.398/36/85-IT(B))~~ dated 22-8-1986 may be read as "Shri K.B. Kosambia".


(B.E. Alexander)

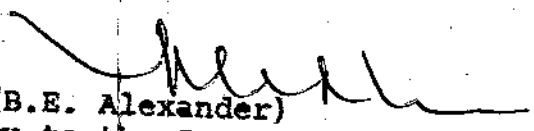
Under Secretary to the Govt. of India.

To

The Manager,
Govt. of India Press,
Mayapuri, New Delhi.

Copy forwarded to:-

1. All Directors of Inspection including DOMS, New Delhi.
2. All Director, IRS(DT) Staff College, Nagpur.
3. The C&AG of India, New Delhi.
4. The Accountant General, Govt. of Maharashtra, Bombay
5. The Chief Secretary, Govt. of Maharashtra, Bombay.
6. The Joint Secretary and Legal Adviser, Ministry of Law and Justice, Department of Legal Affairs, New Delhi.
7. The Commissioner of Income-tax (Recovery), Bombay.
8. IAC, Inspection Divison, CBDT, Vikas Bhawan, New Delhi.
9. Central Cell - DI(RS&PR), New Delhi (2 copies) for issue and distribution.
10. Hindi Section, Deptt. of Revenue.
11. Guard file.


(B.E. Alexander)

Under Secretary to the Govt. of India.

a.